



HON'BLE MR. JUSTICE BISWANATH RATH, B.A., L.L.B.

Date of Birth	:-	7th September, 1961 (07.09.1961)
Son of	:-	Sj. Bipin Bihari Ratho and Smt. Hemabati Ratho.
Education	:-	❖ Matriculation from Ravenshaw Collegiate School, Cuttack. ❖ Intermediate & Graduation from Utkal University. ❖ L.L.B. Degree from M.S. Law College, Cuttack.
Enrolled as an Advocate	:-	In the High Court of Orissa in the year 1985, practised under the guidance of his father Sj. Bipin Bihari Ratho, Sr. Advocate-an eminent Jurist.
Subject matter of practice	:-	Civil, Criminal, Constitutional, Service, Labour, Company, Election, Right to Information, Land Acquisition and Press related matters.
Field of practice	:-	Shree Jagannath Temple Managing Committee, Puri, National Aluminum Company, SAIL, Power Grid Corporation of India Ltd., Hydro Power Corporation Ltd., Odisha, Agro Industries Corporation, Odisha, Odisha State Co-operative Bank, Nayagarh Central Co-Operative Bank, Food Corporation of India, Nilachal Ispat Nigam, NABARD, Punjab National Bank, Central Bank of India, Birla Tyres Company, Voltas Company, Odisha Mineral Development Company Ltd., Odisha Drugs and Chemical Ltd., State Information Commission and many other Central and State level, Public Sector undertakings. Besides the above, also dealing with Corporate matter, variety of Private Civil, Criminal, Service matters and matters on other subjects.
Place of practice	:-	High Court of Orissa, Subordinate Civil Courts, CGIT, Industrial Tribunal, CAT, SAT, Press Council of India, Provident Fund Tribunal, State and National Consumer Forums. Besides the above, was working as a Special Counsel for State of Odisha in the High Court of Madhya Pradesh at Jabalpur and single handedly handling cases at Supreme Court of India.